

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.5010  
TO BE ANSWERED ON THE 16<sup>TH</sup> DECEMBER, 2016

**BORDER ROADS ORGANISATION**

5010. DR. SHASHI THAROOR:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Border Roads Organisation (BRO) is under-staffed, under-funded, ill-equipped and under performing operations affecting the road construction on the Indo-China Border;
- (b) if so, the details thereof;
- (c) the details of targets set for road construction by BRO during the last three years; and
- (d) the steps taken by the Government to increase the potential of the BRO and fast tracking the construction of crucial border roads?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

**(a) & (b): There is some deficiency in Border Roads Organisation (BRO) regarding staff, budget and equipments, however, this deficiency has not affected the construction of ICBRs. Government has identified 73 roads as strategic Indo-China Border Roads (ICBR). Out of the 73 roads, 61 roads have been entrusted to BRO with a length of 3417 km. 22 roads of length 707.24 km are completed. There are certain delays in execution of road projects**

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mainly due to the following reasons:

- (i) Delay in Forest / Wildlife clearance.
- (ii) Hard rock stretches.
- (iii) Limited working season.
- (iv) Difficulties in availability of construction material.
- (v) Delay in land acquisition.

(c) The revised completion schedule of 39 ICBRs is as under:

- (i) 2016 - 5 Roads.
- (ii) 2017 - 8 Roads.
- (iii) 2018 - 12 Roads.
- (iv) 2019 - 8 Roads.
- (v) 2020 - 6 Roads.

(d) Government has taken the following measures to expedite the pace of road projects:

- (i) States of Sikkim, Arunachal Pradesh, Jammu & Kashmir, Himachal Pradesh and Tripura have constituted the Empowered Committee to resolve issues related to land acquisition, forest / wildlife clearance, allotment of quarries etc.
- (ii) Outsourcing has been allowed to augment capacity of BRO.
- (iii) Long Term Roll On Works Plan (LTROWP) and Long Term Equipment Plan (LTEP) have been approved.
- (iv) Enhanced financial and administrative powers have been given to the executives of BRO.

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